

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-8 OF 2020**

Anthony Igboaka ... Petitioner

Vs

State of Goa & Anr. ... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri D. Pangam, Advocate General with Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram :- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date :- 30<sup>th</sup> JUNE, 2020**

**P.C. :**

Liberty to apply, since this matter concerns liberty of the petitioner and a writ of habeas corpus has been applied for.

2. The learned Advocate General states that copy of the additional reply which they have filed in this matter will be furnished to the learned Counsel appearing for the petitioner latest by tomorrow.

**SMT. M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

NH